

LOK SABHA

BULLETIN-PART II
(General Information relating to Parliamentary and other matters)

Nos. 292-321] [Thursday, July 18, 2024/ Ashadha 27, 1946 (Saka)

No. 292

Table Office

Presentation of Union Budget for 2024-25

Members are informed that in pursuance of Rule 204 of the Rules of Procedure and Conduct of Business in Lok Sabha, the President has been pleased to fix **Tuesday, the 23rd July, 2024** for presentation of Union Budget for the financial year 2024-25.

2. The Union Budget will be presented at **11.00 A.M. on Tuesday, the 23rd July, 2024.**

No. 293

Table Office

No 'Zero Hour' on Tuesday, the 23rd July, 2024

Members are informed that owing to the presentation of the Union Budget on Tuesday, 23rd July, 2024, there will be no 'Zero Hour' on Tuesday, the 23rd July, 2024. Accordingly, the Portal **will not remain operational** from immediately after 0900 hours on Monday, the 22nd July, 2024 to 1000 hours on Tuesday, the 23rd July, 2024.

Further, for raising matters on Wednesday, the 24th July, 2024, the Portal will remain operational to receive notices from 1000 hours on Tuesday, the 23rd July, 2024 to 0900 hours on Wednesday, the 24th July, 2024.

Kind cooperation of Hon'ble Members is solicited.

No. 294

Table Office

Process to submit notice and procedure for raising Matters of Urgent Public Importance after Question Hour i.e. during 'Zero Hour'

Hon'ble members are informed that an **e-portal has been put in place to facilitate members to submit their notices online to raise matters of Urgent Public Importance during 'Zero Hour'**. Members can also physically hand over the notices of 'Zero Hour' for which **printed form is available** in the Parliamentary Notice Office, Room No. G37, Ground Floor, Parliament House. The following **procedure for raising** Matters of Urgent Public Importance during 'Zero Hour' shall be followed:

- (i) Notices may be given by the members **from 1000 hours of a given day to 0900 hours of the Session day** on which the members desire to raise their matters in the House;
- (ii) The notices received upto 0900 hours on the Session day on which the members desire to raise their matters in the House would be put to computerised ballot after 0900 hours;
- (iii) **Twenty matters**, as per their priority in the **ballot**, may be allowed to be raised on a day. However, some notices over and above these twenty matters **may** be allowed to be raised on the basis of their importance **at the discretion of Hon'ble Speaker**;
- (iv) The order in which the matters will be raised shall be decided by the Hon'ble Speaker at his discretion;
- (v) The matter proposed to be raised **should be under the jurisdiction of the Government of India** so that it would be easier for the Minister concerned to respond to it, in case she/he desires to do so;
- (vi) Matter proposed to be raised **should not contain any statement making allegations**; and
- (vii) Notices shall not relate to matters within the jurisdiction of Speaker.
2. Notices for Monday or first working day of a week may be given on Friday or last working day of the previous week between 1000 hours on Friday or last working day of the previous week and 0900 hours on Monday or first working day of the week.
3. The portal will **not remain operational** from immediately after 0900 hours to 1000 hours on all Session days.
4. Zero Hour portal will be opened from 1000 hours on Friday, the 19th July, 2024. The portal will remain open on Saturday and Sunday for tabling notices online. **Accordingly, notices for raising matters on Monday, the 22nd July, 2024 may be given from 1000 hours on Friday, the 19th July, 2024 to 0900 hours on Monday, the 22nd July, 2024 and all such notices so received will be balloted on Monday, the 22nd July, 2024 soon after 0900 hours.**

Kind cooperation of Hon'ble members is solicited.

No. 295

Table Office

**Display of result of ballot regarding Matters of Urgent Public Importance
during 'Zero Hour'**

Hon'ble members are informed that the notices on Matters of Urgent Public Importance to be raised during 'Zero Hour' received from 1000 hours of a given day to 0900 hours of the Session day on which the members desire to raise their matters in the House shall be balloted in the Parliamentary

Notice Office (P.N.O.), Room No. G37, Ground Floor, Parliament House after 0900 hours on the Session day. The result of ballot shall immediately thereafter, be displayed in P.N.O. and Table Office for information of Members.

A copy of the result of ballot shall also be displayed on the Notice Boards in the Lobby of the Lok Sabha Chamber, Parliament House at 1015 hours on the day on which the members desire to raise their matters in the House.

The result of the ballot shall also be displayed in scrolled format under the 'UPDATES' column of Lok Sabha website immediately after the ballot process is over.

No. 296

Committee Branch-I

Members of the Business Advisory Committee

The Speaker has nominated following members to the Business Advisory Committee w.e.f. 18 July, 2024:-

1. Shri Sudip Bandyopadhyay
2. Shri P.P. Chaudhary
3. Shri Lavu Sri Krishna Devarayalu
4. Dr. Nishikant Dubey
5. Shri Gaurav Gogoi
6. Dr. Sanjay Jaiswal
7. Shri Dileshwar Kamait
8. Shri Bhartruhari Mahtab
9. Thiru Dayanidhi Maran
10. Shri Baijayant Panda
11. Shri Arvind Ganpat Sawant
12. Shri Kodikunnil Suresh
13. Shri Anurag Singh Thakur
14. Shri Lalji Verma

N.B.:- The Speaker is the Chairperson of the Committee.

No. 297

Estate and Heritage Management Branch

Birth Anniversary of Shri Bal Gangadhar Tilak

On the occasion of the birth anniversary of **Shri Bal Gangadhar Tilak**, a function to pay floral tribute to him will be held at **1030 hours on Tuesday, the 23rd July, 2024** in the **Central Hall, Samvidhan Sadan**. Dignitaries, Members of Parliament and invitees will pay floral tribute on the occasion.

Members are cordially invited to join.

No. 298

Welfare Branch

Dashboard To Resolve Issues Of Hon'ble Members Related To Medical Assistance

Members are informed that a dashboard portal service with link to the Members' Portal has been created to resolve issues related to medical assistance including issuance of CGHS Cards, etc. in a time bound manner.

Members are requested to kindly avail the facility.

No. 299

Welfare Branch

Information And Communication Centre

Members are informed that an Information and Communication Centre (ICC) has been working to help them seek information related to Zero hour, Rule 377, meetings of Committees, entitlements and allowances, events in the Parliament House Complex etc.

The helpline number is **011-24300678** which can be accessed only through registered mobile number. Hon'ble Members can also contact Information & Communication Centre on other telephone numbers i.e. **011-23019999, 23015177, 23016008, 23019945 & 23013397.**

No. 300

Legislative Branch-II

Result of Ballot of Private Members' Resolutions

As a result of ballot held on the 18th July, 2024 in respect of notices received from members for moving resolutions under rule 170, the following members have secured priorities in the order as given below :-

Name of the member	Priority secured at ballot
Shri Shirang Appa Chandu Barne, M.P.	First
Smt. Smita Uday Wagh, M.P.	Second
Shri Rajeev Rai, M.P.	Third

2. Text of resolutions in this regard may be given by the members concerned by 3.15 P.M. on 22nd July, 2024 so as to enable their resolutions to be considered for inclusion in the List of Business for 2nd August, 2024. If notices of resolutions proposed to be moved are not received by the specified date and time, the resolutions will not be included in the List of Business for 2nd August, 2024.

No. 301

Question Branch

Result of Ballots of Notices of Starred and Unstarred Questions

Members are informed that ballots in respect of notices of Starred and Unstarred Questions received upto 1000 hrs. on 18th July, 2024 for the sitting of Lok Sabha to be held on 05.08.2024 was held in the presence of Adv. Chandra Shekhar, MP and Shri Dharam Singh, Director, Lok Sabha Secretariat in Outer Cabin, Committee Room 'E', of Parliament House Annexe, New Delhi. A total of 1115 notices were received, whereas 264 Members participated in the ballot for 05.08.2024.

2. The result of the ballots has been uploaded on the Homepage viz. loksabha.nic.in.

No. 302

Legislative Branch-I

Government Business expected to be taken up during the Second Session of Eighteenth Lok Sabha, 2024

The Government have sent the following Tentative List of Government Legislative and Financial Business expected to be taken up during the Second Session of Eighteenth Lok Sabha:-

I – LEGISLATIVE BUSINESS

New Bills (6)

S. No.	Title of the Bill	Purport	Motions proposed to be moved
1	2	3	4
1.	The Finance (No.2) Bill, 2024	To give effect to Tax Proposals.	Introduction, consideration and passing
2.	The Disaster Management (Amendment) Bill, 2024	The Bill seeks to bring more clarity and convergence in the roles of different organizations working in the field of Disaster Management.	Introduction, consideration and passing

3.	The Boilers Bill, 2024	The Bill seeks to repeal and re-enactment of pre independent era Act from the point of view of their suitability and relevance in the present circumstances.	Introduction, consideration and passing
4.	The Bhartiya Vayuyan Vidheyak, 2024	<p>The Bill proposes to re-enact the Aircraft Act, 1934 to streamline and simplify;</p> <p>To address the ambiguity in the Aircraft Act, 1934;</p> <p>To provide enabling provisions for ease of doing business;</p> <p>To address the redundancies due to efflux of time;</p> <p>To provide enabling provisions for manufacturing in aviation to support ‘Make in India’ and ‘Atmanirbhar Bharat’ initiative of the Government;</p> <p>Give effect to the provisions of international conventions;</p> <p>Convention on International Civil Aviation (Chicago Convention) 1944 Convention of the International Telecommunication Union (ITU);</p> <p>To implement Standard and Recommended Practices (SARPs) of International Civil Aviation Organisation (ICAO); and</p> <p>To ensure enhanced safety and security oversight as per recent audit recommendations of ICAO and FAA.</p>	Introduction, consideration and passing
5.	The Coffee (Promotion and Development) Bill, 2024	The Bill seeks to promote and develop the Indian coffee industry, enable the functioning of modern Promotion and Development of Coffee Board and for matters connected therewith or incidental thereto.	Introduction, consideration and passing
6.	The Rubber (Promotion and Development) Bill, 2024	The Bill seeks to promote and develop the Indian rubber industry, enable the functioning of modern Promotion and Development of Rubber Board and for matters connected therewith or incidental thereto.	Introduction, consideration and passing

II – FINANCIAL BUSINESS

1. Presentation of Union Budget for 2024-25 at 11.00 A.M on Tuesday, the 23rd July, 2024.
2. General Discussion on Union Budget for 2024-25.
3. Discussion and Voting on Demands for Grants for the year 2024-25 and introduction, consideration and passing of the related Appropriation Bill.
4. Presentation of Budget of Union Territory of Jammu & Kashmir for 2024-25.
5. General Discussion on Budget of Union Territory of Jammu & Kashmir for 2024-25.
6. Discussion and Voting on Demands for Grants of Union Territory of Jammu & Kashmir for the financial year 2024-25 and introduction, consideration and passing of the related Appropriation Bill.

No. 303

Parliament Security Service

Security Arrangements in Parliament Estate

Members are requested to co-operate with the Security Staff on security duty in Parliament House Complex and show their Identity Cards on request.

To strengthen the security arrangements in Parliament House Complex, Door-frame Metal Detectors have been installed at various gates. Visitors accompanying Members of Parliament and former Members of Parliament are requested to pass through the Door-frame Metal Detector and may undergo physical search. The baggage, etc., being carried by them may also be scanned/ searched by the Security Staff.

Kind cooperation of Members is solicited.

No. 304

Parliament Security Service

Entry Regulations into the Central Hall, Samvidhan Sadan

Entry in Central Hall, Samvidhan Sadan is regulated according to Rules and Directions issued by the Hon'ble Speaker from time to time. No person without a valid pass is allowed to gain entry even when accompanied by the Hon'ble Members of Parliament. This is in the interest of security in Parliament Estate.

Entry of Governors, Chief Ministers, Ministers of State Governments and Ex-MPs to the Central Hall, Samvidhan Sadan will remain open as in the past.

Kind cooperation of Hon'ble Members is solicited.

No. 305

Parliament Security Service

Restrictions on Admission into Lobby of the Lok Sabha during the Session

The admission to Lobby is restricted to Hon'ble Members and the following categories of persons connected with official business or otherwise: -

- i. Persons holding passes valid for "LOBBY";and
- ii. C.P.W.D. staff working in the Sansad Bhavan whose presence is functionally required in connection with the discharge of their official duties.

No. 306

Parliament Security Service

Carrying or Display of Fire Arms in Parliament Estate

The carrying or display of arms and ammunition in any part of the Parliament Estate is strictly prohibited. Only security personnel specifically deployed in the Parliament House with authorization from Parliament Security are permitted to carry arms and ammunition.

Kind co-operation of Hon'ble Members is solicited.

No. 307

Parliament Security Service

Distribution of Literature, Pamphlets, Press Notes, Leaflets within the Precincts of the Parliament Estate

As per established convention, no literature, questionnaire, pamphlets, Press Notes, leaflets or any matter printed or otherwise should be distributed without the prior permission of Hon'ble Speaker within the precincts of the House. Placards are prohibited inside the Parliament Estate.

Kind cooperation of Hon'ble Members is solicited.

No. 308

Parliament Security Service

Stoppage of Entry of Armed Escorts / P.S.O. coming to Parliament Estate

Consequent to the decision taken by the General Purposes Committee of the Rajya Sabha and Meeting of Hon'ble Speaker with Leaders of Parties and Groups in Lok Sabha, "Armed Escorts/ P.S.O. (Personal Security Officer) of Hon'ble Ministers/Hon'ble Members of Parliament would not be permitted inside the Parliament House Estate." They may peel off from the vehicle at the respective Iron Gates itself.

Kind cooperation of the Hon'ble Members is solicited.

No. 309

Parliament Security Service

Speed Regulation of Vehicles entering Parliament Estate

With the installation of modern security gadgets in Parliament Estate, it is essential to observe certain speed regulations for vehicular movements within the Estate. The speed of vehicles may be kept restricted to 10 Kms per hour till the vehicles cross the last barrier at the Iron Gates. Necessary warning signages have been prominently displayed at suitable locations.

Hon'ble Members of Parliament are requested to kindly give suitable instructions to their drivers for observance of speed regulations while driving inside the Estate.

Kind cooperation of Hon'ble Members is solicited.

No. 310

Parliament Security Service

Advisory for Pedestrians regarding movement through Iron Gate No.1

Security Gadgets have been installed at Iron Gate No. 1 to regulate vehicular movements and to strengthen the security arrangements in the Parliament Estate. Pedestrians are, therefore, requested not to cross these Gadgets on foot.

Hon'ble Members of Parliament are requested to use Ferry Services at this gate for their movement from the Iron Gate to Building Gates of Parliament Estate & back and avoid movement on foot through this gate.

Kind cooperation of Hon'ble Members is solicited.

No. 311

Parliament Security Service

Physical Check of Cars / Vehicles and Briefcases

For security reasons, Hon'ble Members are advised to check their cars and briefcases before coming to the Parliament Estate. In case of self-driven cars, Hon'ble Members are requested to check the dickey, seats, engine etc. before proceeding to the Parliament House Complex.

Hon'ble Members who desire to use bicycle as transport may gain access through Iron Gates and are requested to park bicycle at earmarked place in Self-driven Vehicle Parking at Red Cross Road/Raisina Road and lock the bicycle properly. The bicycles used by Hon'ble Members will be treated as self-driven vehicles.

Kind cooperation of Hon'ble Members is solicited.

No. 312

Parliament Security Service

Switching Off the Mobile Phones and Alarm Bell inside Lok Sabha Chamber

In order to ensure smooth and unhindered proceedings of Lok Sabha and as a mark of respect to the Chair, Hon'ble Members are requested to switch off their mobiles and deactivate alarm bells before entering into the Lok Sabha Chamber.

Kind cooperation of Hon'ble Members is solicited.

No. 313

Parliament Security Service

Regulation of Vehicular Entry/Alighting/Parking Arrangement in Parliament Estate

All types of vehicles viz. Private cars of members, Taxis / Auto-rickshaws / Two-wheelers and other types of vehicles etc. without valid Parking Labels issued by Lok Sabha Secretariat will not be allowed entry inside the Parliament House precincts.

Members are informed that reception lounges have been established between Gates TKR-I & TKR-II and at IG-7 along with provision for ferry service to facilitate transportation to Parliament House, Samvidhan Sadan etc. Members using chauffeur driven cars are requested to alight at the newly constructed lounges at the locations referred to above and use battery operated cars for their movements to Parliament House / Samvidhan Sadan and back. This eco-friendly initiative will also contribute towards reducing congestion near Makar Dwar and its vicinity. Details about traffic movement plan and parking is given below:-

- (i) **Self-driven Vehicles Parking for MPs:** Outside South Utility at Raisina Road and North Utility of Sansad Bhavan at Red Cross Road respectively. Members can enter Parliament Estate through Reception Office from these parkings.
- (ii) **Chauffeur-driven Vehicles Parking for MPs:** Behind Rail Bhawan near Vijay Chowk outside and behind Parliament House Annexe at Gurudwara Rakabganj Road outside.
- (iii) **Iron Gate-I and Talkatora Road I & II:** Entry/ Exit of authorized labeled vehicles of Hon'ble Members as per practice in vogue.
- (iv) **Facility of Transit Lounge at Iron Gate No.7 (Vijay Chowk Side):** Alighting point of members outside the gate. Members can avail the facility of ferry car/e-vehicle/golf cart upto Makar Dwar of Sansad Bhavan or other buildings in PH Complex. For departure also, these vehicles will be available in front of Makar Dwar or Building Gate No.1 up to Transit Lounge.
- (v) **Facility of Transit Lounge at Talkatora Road:** Alighting point of members. Members can avail the facility of ferry car/e-vehicle/ golf cart upto Sansad Bhavan, Samvidhan Sadan and Parliament Library Building. For departure these vehicles will be available in front of Makar Dwar or Building Gate No.1 at Parliament House Complex upto Transit Lounge.

Kind cooperation of Hon'ble Members is solicited.

No. 314

Parliament Security Service

Issue of PA/PS Passes

Entry Pass for only one PA/PS for entry into Parliament Estate, valid for Session/ Inter Session period, is issued on an application made by the Member on a prescribed format available in Centralised Pass Issue Cell, North Utility Block at Red Cross Road. On every fresh appointment of the PA/ PS, Hon'ble MP's signature is mandatory in the register kept in CPIC.

The following supporting documents i.e. duly filled in prescribed form along with Character Verification Form, Undertaking by Hon'ble MP, two self-attested copies of Aadhaar {in case the applicant bears two addresses (Permanent & Correspondence), supporting documents for both the addresses, old PA Pass (in case of renewal/ change of PA) and one Passport size photograph are required. Entry Pass will be issued to PA/PSs only after verification of documents.

Hon'ble Members are requested to direct their drivers and PA/PSs to comply with security and traffic regulations. The drivers may also be directed to strictly adhere to designated circulation routes and park their vehicles at the specified parking areas.

Kind co-operation of Hon'ble Members is solicited.

No. 315

Parliament Security Service

Access Control of Vehicles

Modern Security Gadgets are installed in the vicinity of Iron Gates within the Parliament House Estate. These security gadgets, equipped with safety features, are designed to allow access to LMV-NT vehicles viz. Motor Cars, Jeeps, SUVs only. As an additional security feature, Radio Frequency Tags have been issued to all authorized vehicles and accordingly, access control of vehicles is regulated through RF Readers installed at the locations. To ensure safety and security of Members of Parliament, vehicles other than those in LMV-NT category viz. Motor Cars, Jeeps, SUVs (carrying authorized Car Parking Label and Radio Frequency Tag), will not be permitted to enter through Iron Gates of Parliament House Estate.

Kind co-operation of Members is solicited.

No. 316

Parliament Security Service

**Functioning of Reception Office and Centralised Pass Issue Cell
in Sansad Bhavan**

Hon'ble Members are informed that the Reception office and Centralised Pass Issue Cell (CPIC) Counters will remain functional at North Utility Block at Red Cross Road and South Utility Block of the Sansad Bhavan at Raisina Road (Opposite Rail Bhavan). The Reception Office and CPIC can be

approached through roundabout at Rail Bhavan Red Cross Road & Raisina Road. This is in addition to the already existing arrangements in Parliament House Complex.

Kind co-operation of Hon'ble Members is solicited.

No. 317

Parliament Security Service

Guidelines for Operation of Security Gadgets in Parliament Estate

1. Modern Security Gadgets have been installed in the Parliament House Complex to restrict unauthorized entry.
2. A distance of at least five feet between two vehicles may be maintained while crossing the Boom Barrier as the system allows clearance of only one vehicle at a time. In case any vehicle accidentally hits the Boom Barrier, the driver must **STOP** the vehicle immediately.
3. Kindly adhere to the speed limits displayed at appropriate locations while entering through security gadgets. Members are requested to brief their drivers accordingly.
4. Occupants of vehicles are to be identified at the second Boom Barrier. Members are accordingly requested to stop for checking at Boom Barrier-II.
5. It may be ensured that the speed of the vehicle does not exceed 10 kmph till the vehicle crosses the last gadget at the Iron Gates. The gadgets are designed in such a manner that they may get activated immediately in an emergency. In case the speed of vehicles exceeds the speed limit of 10 kmph, it may be difficult for the person driving the vehicle to bring the vehicle to a safe halt. **Impact against the Tyre Killers and Road Blockers can cause serious damage to the vehicle and injuries to the occupants.**
6. Security Power Fence (SPF) has been installed in the entire perimeter of PH Complex. The power fence will give a deterrent shock (as per internationally permissible standards) to any person coming in contact with the fence. Kindly avoid coming close to the power fence.
7. In case Bollards are being lowered for giving passage to bigger vehicles, the vehicles, which are following such big vehicles, should wait till the Bollards are fully raised and clearance given by the security official at the spot.
8. Pedestrians are requested not to walk over the security gadgets which are installed on road. It may cause grievous hurt in case of sudden activation.
9. Walking on foot behind a vehicle crossing a Boom Barrier is dangerous. The Boom will suddenly hit the person, once the vehicle cross the Boom Barrier. Use only pedestrian path near Boom Barrier.

10. Hon'ble Members are requested to keep Alarm / Reminder Tones of their mobile phones in OFF mode to maintain the decorum in the House and as a consideration to fellow members.

Kind co-operation of Hon'ble Members is solicited.

No. 318

Parliament Security Service

Entry Regulations in the Sansad Bhavan

The entry regulations in the Sansad Bhavan will be as under:

MAKAR DWAR (Opposite Building Gate No. 1 Samvidhan Sadan)	:	Hon'ble Members of Parliament
GAJ DWAR (Towards Iron Gate No. 2)	:	Ceremonial Gate/VVIP Gate
HANS DWAR (Near North Utility Block adjacent to Red Cross Road)	:	Hon'ble Speaker/Ministers/MPs
GARUD DWAR (Towards round about Rail Bhawan)	:	Officials,Media,Visitors coming to Lok Sabha Galleries and Material gate
SHARDUL DWAR (Near South Utility Block adjacent to Raisina Road)	:	Hon'ble Ministers/MPs/Officials/Media and Visitors coming to Rajya Sabha Galleries
ASHVA DWAR (Towards Iron Gate No. 1)	:	Hon'ble Chairman/ Deputy Chairman, Rajya Sabha

Entry in the Sansad Bhavan is regulated according to Rules and Directions issued by the Hon'ble Speaker from time to time. No person without a valid pass is allowed to gain entry even accompanied by Hon'ble Members of Parliament. This is an essential requirement in the interest of the security of Hon'ble Members of Parliament and PH Estate.

Kind cooperation of Hon'ble Members is solicited.

No. 319

Parliament Security Service

Show Round of Visitors to Parliament House during Inter-Session Period

The Show Rounds of Parliament House to the visitors will be arranged as usual on all working days during *Inter-Session* period between 1030 hrs. and 1730 hrs. except during weekend, Gazetted Holidays and 05 working days prior to the commencement of the Session due to administrative and

security concerns. During inter-session period Group Show round are restricted to maximum 50 persons in one requisition and request for the same should reach 3 working days prior to the visit for verification of antecedents. Show round will not be conducted if the verification is not received or received with adverse remarks. Show rounds are restricted 05 days before the commencement of the Session till the adjournment *sine die* of the Session.

Kind co-operation of Members is solicited.

No. 320

Parliament Security Service

Issue of Visitors' Gallery Passes during Session Period

Hon'ble Members are informed that total five (5) visitors' passes per member per day will be issued and only 02 visitors in a single time slot will be accommodated due to limited seating arrangements in the public gallery during the proceedings of Lok Sabha.

1. Members are requested to provide correct addresses, contact numbers, copies of the Aadhar card of the guests/visitors with the application form for issuing of public gallery passes.
2. Members of Parliament are requested to send the request of sponsored visitors/ guests at least three (3) working days before their scheduled visit for verification.
3. Passes are issued on first cum first served basis as the seating capacity in the visitor gallery is limited.
4. Group passes and same day passes for the Visitors' Galleries are discontinued due to security reasons.
5. Gallery Passes will be issued subject to the completion of verification of character and antecedents through local police/state police. Passes will not be issued in the absence of verification or in case of an adverse remark. All visitors will be subjected to thorough security checks as per norms.
6. Members may avail of the online mode of application for issue of Gallery Passes by accessing <https://darshan.sansad.in> and login through members login credentials followed by steps mentioned therein. In case of any difficulty in accessing the portal, Members may kindly contact (i) Shri Divyansh Sharma: 9560 924 942 and (ii) Shri Dheeraj Chamyal: 9717 494 836.
7. Members may also avail offline mode of application by downloading Public Gallery (Visitors Card) applicant form from <https://sansad.in/ls/download>. Gallery passes forms are also available at CPIC, North Utility Block at Red Cross Road and South Utility Block at Raisina Raod. **However, the visitors are allowed entry from South Utility Reception only.**

STEPS INVOLVED IN ONLINE APPLICATION AND ACCESS OF VISITOR'S PROTOCOL IN THE VISITORS' MANAGEMENT SYSTEM

1. QR Code Approval:

Upon approval of Lok Sabha/ Rajya Sabha Visitors' Gallery visit, the visitor will receive a QR code on his/her mobile phone, as entered in the online application form.

2. Visit Day Protocol:

On the day of scheduled visit, the visitor will present the QR code (hard copy to be arranged by visitor) at the respective Lok Sabha / Rajya Sabha counter at the South Utility Reception along with original Aadhar card for spot verification.

3. Verification and Smart Visitors' Gallery Card Issuance:

After verification of credentials by the Reception Officer, the Issuing Authority at the Reception Counter will take a biometric impression & photograph of the visitor and issue a Smart Visitors' Gallery Card to

the visitor.

4. Access to Visitors' Gallery with Smart Card:

To access the Lok Sabha/Rajya Sabha Visitors' Gallery, the visitor will be required to tap the Smart Visitors' Gallery Card and submit their Biometric impression simultaneously at each Flap Barrier along the designated route.

5. Smart Visitors' Gallery Card Deposit during Exit :

Upon completion of the visit, the visitor will proceed to the exit gate at the South Utility Block and tap the Smart Visitors' Gallery Card at the exit point Flap Barrier to gain exit. The Smart Visitors' Gallery Card must be compulsorily handed over to the Security Officer deployed at the Exit Gate.

6. Non-deposition of Smart Visitors' Gallery Card :

Failure to hand over the Smart Visitors' Gallery Card upon completion of the visit may lead to permanent debarment of the visitor from entering the Parliament House precincts.

Kind co-operation of the Hon'ble members is solicited.

No. 321

Parliament Security Service

**Issue of Visitors' Cards on the occasion of
Presentation of General Budget**

Application for visitors' cards on the occasion of the presentation of General Budget on Tuesday, 23rd July, 2024 at 11.00 A.M. will be accepted up to 2 P.M. on Wednesday the 18th July, 2024. Application received after the said date and time will not be entertained.

2. The cards to be issued will be valid from 11.00 A.M. on 23rd July, 2024.
3. On the top of the applications for visitors' Cards, Hon'ble Members may please write in bold letters 'FOR BUDGET', if applied manually due to technical problem in Smart Visitors Management System Portal.
4. As the seating capacity in the visitors' Gallery of Lok Sabha is limited and usually there is a heavy rush of visitors on this occasion, a Hon'ble Member may apply for visitor's card for **one person only**. In issuing visitors' cards ***preference will be given to the spouses of Hon'ble Members***. Further, the issue of visitors' card will be stopped as soon as the number of cards reaches the seating capacity.
5. Members are requested to provide their correct addresses, contact numbers, a copy of the Aadhar card of visitors / guests with the application form for issuing of public gallery passes.
6. ***Members of Parliament are requested to send the request of sponsored visitors/ guests at least three (3) working days before their scheduled visit for police verification.***
7. Passes are issued on first cum first served basis as the seating capacity in the visitor gallery is limited.
8. Group passes and same day passes for the Visitors' Galleries are discontinued due to security reasons.
9. Gallery Passes will be issued subject to the completion of necessary verification of character

and antecedents through local police/ state police. Passes will not be issued if the verification report is not received or received with adverse remarks. All visitors will be subjected to thorough security checks as per norms.

10. Members may avail of the online mode of application for issue of Gallery Passes by accessing <https://darshan.sansad.in> and login through members login credentials. In case of any difficulty in accessing the portal Members may kindly contact **(i) Shri Divyansh Sharma: 9560924942 and (ii) Shri Dheeraj Chamyal: 9717 494 836.**

11. Members may also avail offline mode of application form available at CPIC, North Utility at Red Cross Road and South Utility Block at Raisina Road respectively. **However, the visitors are allowed entry from South Utility Reception only.**

STEPS INVOLVED IN ONLINE APPLICATION AND ACCESS OF VISITOR'S ROTOCOLIN THE VISITORS' MANAGEMENT SYSTEM

1. QR Code Approval:

Upon approval of Lok Sabha/ Rajya Sabha Visitors' Gallery visit, the visitor will receive a QR code on his/her mobile phone, as entered in the online application form.

2. Visit Day Protocol:

On the day of scheduled visit, the visitor will present the QR code (hard copy to be arranged by visitor) at the respective Lok Sabha / Rajya Sabha counter at the South Utility Reception along with original Aadhar card for spot verification.

3. Verification and Smart Visitors' Gallery Card Issuance:

After verification of credentials by the Reception Officer, the Issuing Authority at the Reception Counter will take a biometric impression & photograph of the visitor and issue a Smart Visitors' Gallery Card to the visitor.

4. Access to Visitors' Gallery with Smart Card:

To access the Lok Sabha/Rajya Sabha Visitors' Gallery, the visitor will be required to tap the Smart Visitors' Gallery Card and submit their Biometric impression simultaneously at each Flap Barrier along the designated route.

5. Smart Visitors' Gallery Card Deposit during Exit:

Upon completion of the visit, the visitor will proceed to the exit gate at the South Utility Block and tap the Smart Visitors' Gallery Card at the exit point Flap Barrier to gain exit. The Smart Visitors' Gallery Card must be compulsorily handed over to the Security Officer deployed at the Exit Gate.

6. Non-deposition of Smart Visitors' Gallery Card:

Failure to hand over the Smart Visitors' Gallery Card upon completion of the visit by the respective visitor may lead to debarment of the visitor from future visit to the Parliament House precincts.

Kind co-operation of the Hon'ble Members is solicited.

UTPAL KUMAR SINGH
Secretary General